

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

FRIDAY, MARCH 18, 2014

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri C.R. Marak, MLA to call the attention of the Minister in-charge, Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times", dated 27-02-2014 under the caption "Brave Woman takes on GNL, gets life threat".
- *3. Motions.
- *4. Resolutions.

*Shillong,
the 14th March, 2014.*

*Secretary,
Meghalaya Legislative Assembly.*